

Annexure- 4

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of CIRP: 24-02-2022; List of creditors as on: 21-07-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identificat ion No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Empee Distilleries Limited		21/05/22	3,78,00,10,222	1,97,77,23,622	Unsecured	Nil	YES	0	Nil	Nil	1,80,22,86,600	Nil	Interest calculated from date of AGM held on 29th Sep 2018 where in the resolution for voting in favour of conversion of Share Application Money into Unsecured Loan was passed at AGM. Interest as per Section 42(6) of Companies (Acceptance of Deposits) Rules, 2014.
Total				3,78,00,10,222	1,97,77,23,622				0			1,80,22,86,600		

Note: Claim accepted subject to reconciliation with complete/correct books of accounts/ records yet to be provided by Corporate Debtor to RP.